

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 934 /Confdl. /2017
II-2-16/2001 (pt.-III)

Bilaspur, dated 14 / 07 /2017

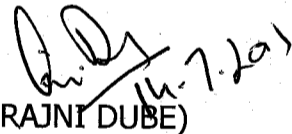
Copy of order no. F 5-4/Food/2014/29 dated 14.07.2017 issued by the Special Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) (a) Shri Govind Narayan Jangade, Additional District & Sessions Judge, Kondagaon
(b) Shri Jantaram Banjara, Additional District & Sessions Judge, Pratappur
for information and compliance. He is directed to take over charge at his new place of posting on or before 24.07.2017.

Contd....2/-

(2)

- (19) District & Sessions Judge, Kondagaon/ Surajpur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (21) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Copying & Writ/ Criminal /Civil / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(RAJNI DUBE)

I/C. REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर
-: आदेश :-

रायपुर, दिनांक 14-07-2017

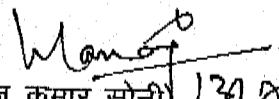
क्रमांक एफ 5-1/खाद्य/2014/29/ :: छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 6010/1944/XXI-B/C.G./2017 दिनांक 29.06.2017 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा के श्री अशोक कुमार लुनिया रादस्य उच्च न्यायिक सेवा वर्तमान में अध्यक्ष जिला उपभोक्ता फोरम धमतरी की सेवाएं खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग से वापस लेते हुये विधिक सलाहकार, छ.ग. लोक आयोग रायपुर में पदस्थ किया गया है। अतः श्री अशोक कुमार लुनिया, अध्यक्ष जिला उपभोक्ता फोरम धमतरी से आज दिनांक 01.07.2017 को तत्काल प्रभाव से कार्यमुक्त किया जाता है।

2/ छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 6008/1944/XXI-B/C.G./2017 दिनांक 29.06.2017 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा के निम्नलिखित अधिकारियों की सेवाये प्रतिनिधुक्ति पर खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौपी गयी है।

3/ अतः राज्य शासन एतद् द्वारा निम्नलिखित न्यायिक अधिकारियों को उनके नाम के समक्ष अंकित कॉलम- 3 दर्शाये गये जिलों में उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से आगामी आदेश तक अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम के पद पर पदस्थ करता है :-

क्र.	न्यायिक अधिकारी का नाम एवं पद नाम	पदस्थापना जिला
1	2	3
01.	श्री गोविंद नारायण जांगड़े, अतिरिक्त जिला एव सत्र न्यायाधीश, कोण्डागांव	अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम राजनादगांव
02.	श्री जनताराम बंजारा, अतिरिक्त जिला एव सत्र न्यायाधीश, प्रतापपुर	अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम धमतरी

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार


(मनोज कुमार सोनी) 12/7/17
विशेष सचिव
छत्तीसगढ़ शासन

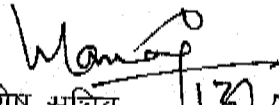
खाद्य नागरिक आपूर्ति एवं उप. संर.विभाग

पू० क्रमांक एफ 5-1/खाद्य/2014/29-1/1788

नया रायपुर दिनांक 14-07-2017

प्रतिलिपि.-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. गहामहिग राज्यपाल के सचिव, राजभवन, रायपुर।
3. राधिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय रायपुर।
4. मुख्य राधिव, के अवर सचिव छत्तीसगढ़ शासन, मंत्रालय रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय रायपुर की ओर उनके पत्र दिनांक 29.06.2017 के संदर्भ में सूचनार्थ प्रेषित।
6. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय रायपुर।
7. सचिव, छत्तीसगढ़ शासन खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण मंत्रालय रायपुर।
8. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय रायपुर।
9. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर।
10. गहालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर।
11. कलेक्टर, जिला- कोण्डागांव/राजनांदगांव/सूरजपुर/धमतरी/रायपुर।
12. कोषालय अधिकारी जिला - कोण्डागांव/राजनांदगांव/सूरजपुर/धमतरी/रायपुर।
13. श्री गोविंद नारायण जांगड़े, अतिरिक्त जिला एवं सत्र न्यायाधीश, कोण्डागांव।
14. श्री जगत राम बंजारा, अतिरिक्त जिला एवं सत्र न्यायाधीश, प्रतापपुर।
15. श्री अशोक कुमार लुनिया सदस्य उच्च न्यायिक सेवा वर्तमान में अध्यक्ष जिला उपभोक्ता फोरम धमतरी।
16. आर्डर फोल्डर।
17. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इन्द्रावती भवन परिसर, नया रायपुर की ओर आगामी राजपत्र (असाधारण) में प्रकाशन हेतु अग्रप्रेषित।


 विशेष सचिव
 छत्तीसगढ़ शासन
 खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग